COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 48 OF 2016 & APPEAL NO. 316 OF 2016 & IA NO. 656 OF 2016

Dated: 26th April, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

APPEAL NO. 48 OF 2016

In the matter of :

Jharkhand Bijli Vitran Nigam Ltd. ... Appellant(s)

Vs.

Jharkhand State Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for Appellant(s) : Mr. Ajit Kumar, Sr. Adv.

Mr. Himanshu Shekhar

Mr. Navin Kumar Mr. Aabhas Parimal Mr. Jamnesh Kumar

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R.1

APPEAL NO. 316 OF 2016 & IA NO. 656 OF 2016

In the matter of:

Singhbhum Chamber of Commerce & Industries ... Appellant(s)

Vs.

Jharkhand State Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for Appellant(s) : -

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R.1

Mr. Ajit Kumar, Sr. Adv.

Mr. Himanshu Shekhar

Mr. Navin Kumar

Mr. Aabhas Parimal

Mr. Jamnesh Kumar for R.2

<u>ORDER</u>

As agreed by learned counsel for the parties, list these matters for hearing on <u>18.05.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt